

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 64 OF 2015 &**  
**IA Nos. 92, 121 & 131 of 2015**

**Dated: 11<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Western Electricity Supply Company of Orissa Limited & Ors. .... Appellant(s)**

**Vs.**

**Orissa Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. P.C. Sen, Sr. Adv.  
Mr. Rutwik Panda  
Ms. Anshu Malik for R-1

Mr. Raj Kumar Mehta  
Ms. Hlnanshi Andley  
Mr. Elangbam Premjit Singh for R-2 & R-3

Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. G. Umapathy for R-4

**ORDER**

We have heard learned senior counsel for Respondent No. 4.

List the matter for further hearing on **15.05.2017 at 2:30 p.m.**

**(I.J. Kapoor)**  
**Technical Member**  
mk/vt

**(Justice Ranjana P. Desai)**  
**Chairperson**